

THE HIGH COURT OF KERALA

A6-9685/2018

- Kochi : 682 031
Dated : 25.07.2018

OFFICIAL MEMORANDUM

Sub:- Filling up of post of Tribunal Officer and UD Clerk in the Armed Forces Tribunal Regional Bench, Kochi on deputation basis-willingness called for-reg.
Ref:- Letter No. AFT/RBK/E-01/2011(1) dated 17.07.2018 of the Registrar, Armed Forces Tribunal, Regional Bench, Kochi.

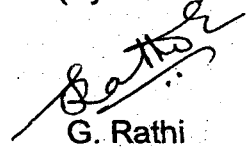
It has been decided to call for willingness, from the members of High Court Service who have satisfactorily completed their probation in the entry category and have completed at least five years in the High Court Service and also satisfies the eligibility conditions prescribed below, for being considered to the posts of **Tribunal Officer and Upper Division Clerk** in the Armed Forces Tribunal, Regional Bench, Kochi, on deputation basis. The details are as follows:

Name of the Post	No. of post	Scale of Pay	Eligibility Conditions
Tribunal Officer	1	Level in Pay Matrix 7 ₹ 44,900 – 1,42,400	Persons working under Central or State Government or Supreme Court or High Court or Subordinate Courts or Statutory/Autonomous bodies having pensionary benefits (a) Holding (i) analogous post on regular basis in the parent cadre or department; or (ii) post in the Level 5 of Pay Matrix (Rs 29200-92300) with 5 years regular service in the grade ; and (b) possessing following educational qualifications and experience ; (i) Degree of a recognized University; and (ii) having two years experience in Personnel, Administrative or judicial work. Desirable: Degree in Law.
Upper Division Clerk	1	Level in Pay Matrix 4 Rs 25,500/- - 81,100/-	Officers holding analogous posts in Central / State Governments or Tribunals or Commissions or Statutory bodies or Courts; or (a) Holding post in the pay scale Rs 5,200-20,200+GP Rs1900/--(pe-revised scale of LDC/Data Entry Operator) with 8 years service; and (b) possessing the following educational qualifications :- (i) Degree of a recognized University; and (ii) Knowledge of computer operation.

(P.T.O.)

Accordingly, willing and eligible members in the High Court service may submit their willingness and bio-data on or before **04.08.2018** to the 'A' Section, High Court. The proforma for furnishing bio-data forwarded by that office is available in the 'A' Section, High Court .

(By Order)


G. Rathi
Deputy Registrar

To

The Assistant Registrars, High Court.
The Assistant Registrar, Kerala Judicial Academy, Athani, Ernakulam

All Section Heads, High Court
The Section Officer, Kerala Judicial
Academy, Athani, Ernakulam

} (They shall bring the content of this
O.M. to the notice of the Assistants
working under them.)

The Confidential Assistant to Director, Kerala Judicial Academy, Athani, Ernakulam
The Confidential Assistants to the Registrars and Additional Registrar (General
Administration), High Court.

The Administrative Records Section, High Court.
The Notice Board, High Court.
The File.